

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (C) No(s). 12273/2014

MANIKCHAND CHUNNILAL MUNOT

Petitioner(s)

VERSUS

POSHA PARSHA MOKAL

Respondent(s)

WITH

SLP(C) No. 12949/2014 (IX)

SLP(C) No. 14680/2014 (IX)

SLP(C) No. 14714/2014 (IX)

SLP(C) No. 12823/2014 (IX)

SLP(C) No. 12932/2014 (IX)

SLP(C) No. 12911/2014 (IX)

SLP(C) No. 13067/2014 (IX)

SLP(C) No. 12764/2014 (IX)

(CONNECTED MATTERS ARE NOT AS APPLICATION FOR SUBSTITUTED SERVICE  
IS TO BE LISTED BEFORE HON'BLE JUDGE IN CHAMBER)

SLP(C) No. 12793/2014 (IX)

SLP(C) No. 13015/2014 (IX)

SLP(C) No. 12955/2014 (IX)

SLP(C) No. 14950/2014 (IX)

SLP(C) No. 14805/2014 (IX)

SLP(C) No. 15237/2014 (IX)

SLP(C) No. 14405/2014 (IX)

SLP(C) No. 14677/2014 (IX)

SLP(C) No. 14692/2014 (IX)

SLP(C) No. 14711/2014 (IX)

SLP(C) No. 12963/2014 (IX)

- SLP (C) No. 16681/2014 (IX)
- SLP (C) No. 14979/2014 (IX)
- SLP (C) No. 15071/2014 (IX)
- SLP (C) No. 15234/2014 (IX)
- SLP (C) No. 14688/2014 (IX)
- SLP (C) No. 22886/2015 (IX)
- SLP (C) No. 15491/2014 (IX)
- SLP (C) No. 15169/2014 (IX)
- SLP (C) No. 14590/2014 (IX)
- SLP (C) No. 15241/2014 (IX)
- SLP (C) No. 14948/2014 (IX)
- SLP (C) No. 15788/2014 (IX)
- SLP (C) No. 14717/2014 (IX)
- SLP (C) No. 14799/2014 (IX)
- SLP (C) No. 13245/2014 (IX)
- SLP (C) No. 14791/2014 (IX)
- SLP (C) No. 14760/2014 (IX)
- SLP (C) No. 14689/2014 (IX)
- SLP (C) No. 14661/2014 (IX)
- SLP (C) No. 14756/2014 (IX)
- SLP (C) No. 14742/2014 (IX)
- SLP (C) No. 15222/2014 (IX)
- SLP (C) No. 14939/2014 (IX)
- SLP (C) No. 14697/2014 (IX)
- SLP (C) No. 15002/2014 (IX)
- SLP (C) No. 14753/2014 (IX)

SLP(C) No. 15077/2014 (IX)

SLP(C) No. 14458/2014 (IX)

SLP(C) No. 14718/2014 (IX)

SLP(C) No. 14783/2014 (IX)

SLP(C) No. 14413/2014 (IX)

SLP(C) No. 15272/2014 (IX)

SLP(C) No. 14484/2014 (IX)

SLP(C) No. 15766/2014 (IX)

SLP(C) No. 16012/2014 (IX)

Date : 24-04-2019 This petition was called on for hearing today.

For Petitioner(s)

Mr. Amit Kumar, AOR

For Respondent(s)

Mr. Samar Vijay Singh, AOR

Mr. Nishant Ramakantrao Katneshwarkar, AOR

UPON hearing the counsel the Court made the following  
O R D E R

All the respondents are served/represented.

Counter affidavit has not been filed in any of the matters. Opportunity has already been declined.

In some of the matters, SLP has been dismissed against some of the respondents vide order dated 8.10.2018.

Registry to process all the matters for listing before the Hon'ble Court, as per rules.

ANIL LAXMAN PANSARE  
Registrar